

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/515/IB/2017
NAME OF THE TRANSFEROR : C.V MADHUSUDHANAN
NAME OF THE TRANSFERRE : SUMMER INDIA TEXTILES MILLS PVT LTD
STATE BANK OF INDIA
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
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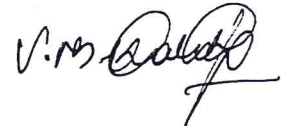
C.V. Madhusudhanan
RP

In Person



V.M. KARTHIK .

financial creditor



S. S. Prabhakaran

Summer India
textile mills Pvt



ORDER

RP in person present. Representative of the Corporate Debtor viz., Mr. S.S. Prabhakaran, Chief Financial Officer present and filed the written submissions; copy of which is given to the other side. The Chief Financial Officer is directed to make available the record of the Corporate Debtor pertaining to the Financial Years of 2008-2009 and 2013-2014 by 22.01.2018 and file the compliance affidavit on 23.01.2018. Put up on **23.01.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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